

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †791**

**TO BE ANSWERED ON THE 7<sup>TH</sup> FEBRUARY, 2017/ MAGHA 18, 1938 (SAKA)**

**KIDNAPPING OF WOMEN AND CHILDREN**

**†791. SHRI PANKAJ CHAUDHARY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether a large number of cases of kidnapping of women and children have been reported in the country;**

**(b) if so, the details thereof alongwith the total number of such cases reported, number of women and children traced/untraced, separately during each of the last three years and the current year, State-wise;**

**(c) the action taken against the organized gangs who trap the children/minors for flesh trade and child labour along with the gangs busted during the said period, State-wise;**

**(d) whether the Government has identified the reasons behind in such crimes increase and if so, the details thereof; and**

**(e) the details of advisories/guidelines issued to the states in this regard and the other corrective steps taken by the Government to stop such cases in future?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): As per the information provided by the National Crime Records Bureau (NCRB), a total 51,881 cases in 2013, 57,311 cases in 2014 and 59,277 cases in 2015 were registered under kidnapping and abduction of**

women. A total of 38,619 women in 2014 and 44,666 women in 2015 were rescued. A total of 28,167 cases in 2013, 37,854 cases in 2014 and 41,893 cases in 2015 were registered under kidnapping and abduction of children. A total of 27,473 children in 2014 and 32,651 children in 2015 were rescued. The Bureau has started collecting data on victims recovered/unrecovered from kidnapping & abduction since 2014 only. State/UT-wise data is enclosed as Annexure-I, II & III.

(c) to (e): As per the seventh schedule to the Constitution of India `Police` and `Public Order` are State subjects and as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations. Ministry of Home Affairs has issued Advisories dated 14<sup>th</sup> July, 2010 regarding "Crime against children", dated 25<sup>th</sup> June, 2013 regarding "Hon'ble Supreme Court's direction to file FIR in case of Missing Children" and dated 12<sup>th</sup> May, 2015 regarding "Comprehensive approach towards crimes against women". These advisories are also available on [www.mha.nic.in](http://www.mha.nic.in).

**State/UT-wise cases registered (CR), persons arrested (PAR), cases charge sheeted (CS), persons charge sheeted (PCS), cases convicted (CV) and persons convicted (PCV)  
under kidnapping & abduction of women during 2013-2015**

SL	State/UT	2013						2014						2015					
		CR	PAR	CS	PCS	CV	PCV	CR	PAR	CS	PCS	CV	PCV	CR	PAR	CS	PCS	CV	PCV
1	Andhra Pradesh	1595	1811	1009	1652	55	163	721	1039	464	915	12	19	684	678	464	754	14	31
2	Arunachal Pradesh	86	110	46	62	2	2	91	79	39	64	0	0	128	94	43	55	0	0
3	Assam	4222	3531	1439	1862	48	61	3895	6587	1351	1458	93	100	5039	5624	1952	2117	135	158
4	Bihar	4419	4925	2518	4560	85	146	4735	5381	2272	3467	81	143	5158	4777	2551	3279	75	107
5	Chhattisgarh	1881	498	449	484	52	78	1393	886	766	950	85	103	1354	762	608	800	151	171
6	Goa	70	29	12	20	2	4	86	34	16	19	0	0	70	27	27	32	1	1
7	Gujarat	2230	2646	1499	2508	46	70	2187	2370	1569	2406	35	49	1569	1552	1081	1582	18	25
8	Haryana	1957	1067	755	1066	116	183	1922	969	634	868	148	186	2336	694	511	667	120	153
9	Himachal Pradesh	290	131	82	139	10	23	227	95	55	86	3	5	239	84	71	88	3	3
10	Jammu & Kashmir	949	686	358	680	14	17	813	707	321	606	5	6	1071	798	431	725	8	9
11	Jharkhand	926	1111	564	905	116	149	885	797	561	653	118	166	930	747	590	669	73	90
12	Karnataka	1359	902	471	830	13	27	1457	1099	491	801	7	9	1611	785	476	655	10	11
13	Kerala	185	243	151	221	4	4	143	159	135	164	0	0	192	200	163	180	17	5
14	Madhya Pradesh	2873	1860	1218	1876	197	323	5688	3530	2577	3439	268	442	4547	3036	2166	3203	272	436
15	Maharashtra	1874	2373	1080	2095	23	50	2457	2164	1025	1866	16	25	5096	2788	1280	2013	37	61
16	Manipur	125	115	5	5	1	2	121	73	10	10	1	3	94	34	18	27	1	8
17	Meghalaya	33	32	15	15	0	0	38	28	22	35	0	0	58	22	13	18	0	0
18	Mizoram	2	6	1	1	1	1	3	2	2	2	0	0	8	10	6	8	1	3
19	Nagaland	11	22	10	11	2	10	13	17	6	12	1	1	30	33	10	14	0	0
20	Odisha	2067	1661	1237	1643	35	84	2436	1761	1106	1419	47	58	2587	1638	1414	1658	50	66
21	Punjab	987	920	438	618	72	127	1176	935	424	708	67	131	1253	822	475	737	103	147
22	Rajasthan	4047	1736	1228	1737	199	273	4421	2071	1379	1974	243	418	4167	1762	1265	1868	286	466
23	Sikkim	16	25	19	21	16	20	12	3	12	3	2	0	21	23	4	4	0	0
24	Tamil Nadu	1516	1490	741	1365	134	184	1502	1504	660	1328	97	203	1335	1295	614	1212	64	108
25	Telangana							711	1177	376	845	25	37	648	667	417	736	11	15
26	Tripura	124	192	111	139	3	3	102	113	69	112	2	4	120	91	76	97	9	9
27	Uttar Pradesh	9737	23405	5138	11294	1124	2215	10626	23685	5880	12173	1200	2562	10135	21616	5528	11274	1561	2901
28	Uttarakhand	633	283	162	246	109	173	275	149	111	165	41	82	336	154	97	169	87	96
29	West Bengal	3830	4222	2965	3653	43	52	4976	5343	3318	3809	3	3	3938	3961	4518	4686	5	29
	<b>TOTAL STATE(S)</b>	<b>48044</b>	<b>56032</b>	<b>23721</b>	<b>39708</b>	<b>2522</b>	<b>4444</b>	<b>53112</b>	<b>62757</b>	<b>25651</b>	<b>40357</b>	<b>2600</b>	<b>4755</b>	<b>54754</b>	<b>54774</b>	<b>26869</b>	<b>39327</b>	<b>3112</b>	<b>5109</b>
30	A & N Islands	12	9	7	7	0	0	17	13	8	11	0	0	21	9	6	7	0	0
31	Chandigarh	174	95	48	74	10	10	133	61	53	69	7	9	165	61	28	45	11	13
32	D&N Haveli	11	4	4	4	0	0	7	3	3	3	0	0	9	7	4	5	0	0
33	Daman & Diu	6	4	1	4	0	0	1	0	0	0	0	0	13	6	2	5	0	0
34	Delhi UT	3609	614	450	563	114	154	4034	498	327	372	48	60	4301	455	293	422	30	55
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	25	6	9	9	0	0	7	2	2	2	0	0	14	7	4	4	0	0
	<b>TOTAL UT(S)</b>	<b>3837</b>	<b>732</b>	<b>519</b>	<b>661</b>	<b>124</b>	<b>164</b>	<b>4199</b>	<b>577</b>	<b>393</b>	<b>457</b>	<b>55</b>	<b>69</b>	<b>4523</b>	<b>545</b>	<b>337</b>	<b>488</b>	<b>41</b>	<b>68</b>
	<b>TOTAL (ALL INDIA)</b>	<b>51881</b>	<b>56764</b>	<b>24240</b>	<b>40369</b>	<b>2646</b>	<b>4608</b>	<b>57311</b>	<b>63334</b>	<b>26044</b>	<b>40814</b>	<b>2655</b>	<b>4824</b>	<b>59277</b>	<b>55319</b>	<b>27206</b>	<b>39815</b>	<b>3153</b>	<b>5177</b>

Source: Crime in India

Note: Disposal of cases/persons by police/courts during the year may includes previous year pending case/persons.



**State/UT-wise cases registered (CR), persons arrested (PAR), cases charge sheeted (CS), persons charge sheeted (PCS), cases convicted (CV) and persons convicted (PCV) under kidnapping & abduction of children during 2013-2015**

SL	State/UT	2013						2014						2015					
		CR	PAR	CS	PCS	CV	PCV	CR	PAR	CS	PCS	CV	PCV	CR	PAR	CS	PCS	CV	PCV
1	Andhra Pradesh	1014	1012	732	833	20	48	600	684	352	522	5	5	497	448	306	444	6	8
2	Arunachal Pradesh	40	32	22	23	0	0	66	50	26	37	0	0	120	47	39	46	0	0
3	Assam	80	75	48	50	5	5	152	152	44	44	1	1	383	410	75	75	1	1
4	Bihar	1180	1577	990	2023	53	88	1585	1688	865	1191	20	22	1231	1148	716	980	10	28
5	Chhattisgarh	1634	435	508	428	27	43	1844	933	822	978	84	100	1846	787	624	789	156	179
6	Goa	90	34	13	22	1	3	134	40	17	27	0	0	102	29	29	31	2	2
7	Gujarat	1429	1496	1030	1379	20	24	2101	1819	1290	1803	17	23	1589	1137	879	1215	14	16
8	Haryana	911	488	377	482	35	37	816	381	237	373	45	49	1255	427	346	378	38	39
9	Himachal Pradesh	198	81	70	94	8	8	210	92	53	72	1	1	232	83	62	81	2	4
10	Jammu & Kashmir	26	40	18	40	0	0	139	122	49	68	0	0	244	162	69	115	1	1
11	Jharkhand	48	34	23	35	2	2	94	92	48	61	7	10	110	86	56	65	7	10
12	Karnataka	700	379	234	363	2	2	1177	721	352	485	5	6	1605	613	340	483	4	4
13	Kerala	136	155	102	122	4	5	130	160	131	160	0	0	171	194	135	160	7	5
14	Madhya Pradesh	2262	1165	874	1147	97	152	6339	2701	2083	2519	204	260	5265	2466	1997	2677	155	215
15	Maharashtra	1698	1495	922	1359	8	11	2616	1642	906	1330	12	17	6960	2617	1329	1782	32	37
16	Manipur	56	6	0	0	0	0	69	15	1	0	0	0	52	25	13	13	0	0
17	Meghalaya	35	17	15	16	0	0	43	22	13	13	0	0	48	19	11	11	0	0
18	Mizoram	2	2	2	2	1	1	2	2	2	2	0	0	9	8	6	6	2	2
19	Nagaland	4	8	1	1	4	4	7	7	5	5	3	3	40	23	13	19	2	2
20	Odisha	366	250	179	236	3	3	800	392	259	347	3	3	986	439	344	423	2	2
21	Punjab	690	493	293	348	61	80	871	658	247	432	38	47	937	667	366	470	87	101
22	Rajasthan	1426	709	541	699	91	181	1814	866	660	849	95	133	1690	766	613	794	51	68
23	Sikkim	14	25	14	26	12	12	17	6	7	4	1	0	2	2	2	2	0	0
24	Tamil Nadu	499	506	281	411	106	122	390	437	177	385	39	63	398	387	186	333	10	17
25	Telangana							634	751	281	602	10	10	608	391	344	446	6	7
26	Tripura	21	20	17	17	1	1	88	74	34	51	1	3	92	52	53	53	4	4
27	Uttar Pradesh	6002	12978	3708	7389	558	985	5875	11537	3955	7508	748	1498	5913	11680	3488	6887	994	1682
28	Uttarakhand	181	31	73	31	15	21	275	118	107	120	15	16	444	103	58	98	39	46
29	West Bengal	1388	739	444	701	2	3	2351	2432	1410	1491	2	2	1951	2214	1984	2167	0	0
	<b>TOTAL STATE(S)</b>	<b>22130</b>	<b>24282</b>	<b>11531</b>	<b>18277</b>	<b>1136</b>	<b>1841</b>	<b>31239</b>	<b>28594</b>	<b>14433</b>	<b>21479</b>	<b>1356</b>	<b>2272</b>	<b>34780</b>	<b>27430</b>	<b>14483</b>	<b>21043</b>	<b>1632</b>	<b>2480</b>
30	A & N Islands	12	3	9	9	0	0	12	8	6	7	0	0	28	9	7	8	0	0
31	Chandigarh	164	55	51	48	9	9	130	48	47	55	7	7	164	41	24	37	8	9
32	D&N Haveli	10	2	3	3	1	3	8	3	3	3	0	0	14	7	4	5	0	0
33	Daman & Diu	8	1	1	1	0	0	4	2	2	2	0	0	21	2	0	2	0	0
34	Delhi UT	5809	603	406	474	86	108	6452	492	586	612	73	78	6881	558	533	569	51	67
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	34	5	7	7	0	0	9	5	5	5	0	0	5	7	3	6	0	0
	<b>TOTAL UT(S)</b>	<b>6037</b>	<b>669</b>	<b>477</b>	<b>542</b>	<b>96</b>	<b>120</b>	<b>6615</b>	<b>558</b>	<b>649</b>	<b>684</b>	<b>80</b>	<b>85</b>	<b>7113</b>	<b>624</b>	<b>571</b>	<b>627</b>	<b>59</b>	<b>76</b>
	<b>TOTAL (ALL INDIA)</b>	<b>28167</b>	<b>24951</b>	<b>12008</b>	<b>18819</b>	<b>1232</b>	<b>1961</b>	<b>37854</b>	<b>29152</b>	<b>15082</b>	<b>22163</b>	<b>1436</b>	<b>2357</b>	<b>41893</b>	<b>28054</b>	<b>15054</b>	<b>21670</b>	<b>1691</b>	<b>2556</b>

Source: Crime in India

Note: Disposal of cases/persons by police/courts during the year may includes previous year pending case/persons.



**State/UT-wise number of Children and Women Recovered from Kidnapping & Abduction  
during 2014-2015**

Sl	State/UT	Number of Children						Number of Women	
		2014			2015			2014	2015
		Male	Female	Total	Male	Female	Total		
1	Andhra Pradesh	9	231	240	29	304	333	383	560
2	Arunachal Pradesh	7	39	46	4	25	29	53	48
3	Assam	0	0	0	3	185	188	42	1257
4	Bihar	60	1014	1074	138	667	805	3150	3524
5	Chhattisgarh	400	981	1381	507	922	1429	1028	993
6	Goa	59	68	127	42	73	115	80	78
7	Gujarat	207	1232	1439	421	1248	1669	1528	1610
8	Haryana	192	410	602	342	733	1075	1440	2078
9	Himachal Pradesh	37	132	169	50	93	143	200	147
10	Jammu & Kashmir	0	77	77	26	168	194	443	955
11	Jharkhand	13	53	66	56	74	130	309	1486
12	Karnataka	87	728	815	276	1236	1512	966	1483
13	Kerala	15	105	120	16	98	114	136	128
14	Madhya Pradesh	877	1895	2772	984	2257	3241	2362	2870
15	Maharashtra	626	1256	1882	1997	3754	5751	1837	4366
16	Manipur	5	27	32	0	12	12	61	14
17	Meghalaya	26	17	43	20	25	45	44	57
18	Mizoram	0	1	1	8	0	8	2	2
19	Nagaland	0	1	1	16	22	38	6	28
20	Odisha	73	492	565	188	652	840	1746	2347
21	Punjab	63	368	431	144	614	758	561	973
22	Rajasthan	313	989	1302	355	1026	1381	2796	2795
23	Sikkim	0	4	4	0	5	5	4	6
24	Tamil Nadu	17	439	456	37	477	514	1663	1554
25	Telangana	146	219	365	29	251	280	377	409
26	Tripura	5	45	50	13	67	80	53	127
27	Uttar Pradesh	466	5472	5938	418	4795	5213	10381	9307
28	Uttarakhand	34	95	129	21	37	58	128	74
29	West Bengal	234	1439	1673	222	581	803	3349	2061
	<b>TOTAL STATE(S)</b>	3971	17829	21800	6362	20401	26763	<b>35128</b>	<b>41337</b>
30	A & N Islands	2	13	15	13	24	37	27	26
31	Chandigarh	64	175	239	50	113	163	240	149
32	D&N Haveli	0	0	0	9	16	25	0	17
33	Daman & Diu	0	2	2	15	7	22	2	8
34	Delhi UT	2790	2624	5414	2869	2772	5641	3220	3129
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	1	2	3	0	0	0	2	0
	<b>TOTAL UT(S)</b>	2857	2816	5673	2956	2932	5888	<b>3491</b>	<b>3329</b>
	<b>TOTAL (ALL INDIA)</b>	6828	20645	27473	9318	23333	32651	<b>38619</b>	<b>44666</b>

Source: Crime in India

